

State/UT	2011-12	2012-13	2013-14
Rajasthan	92.95	96.21	95.46
Sikkim	74.29	134.90	129.61
Tamil Nadu	105.50	106.16	100.86
Tripura	108.45	110.19	113.56
Uttar Pradesh	85.25	91.67	88.18
Uttarakhand	94.23	96.97	95.26
West Bengal	107.36	107.56	102.37
ALL STATES	94.75	97.00	97.00

Introduction of sex education in schools

691. SHRI RAM KUMAR KASHYAP: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 70 given in the Rajya Sabha on the 22nd February, 2013 and state:

- (a) whether Government has examined the matter concerning introduction of sex education in schools, as per the recommendation of Justice Verma Committee; and
- (b) if so, the details thereof and the decision taken in the matter by Government?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The recommendations of the Justice Verma Committee were examined in consultation with National Council of Educational Research and Training (NCERT) and Central Board of Secondary Education (CBSE). It was noted that the recommendations made by the Committee were already being taken care of in so far School Education is concerned. The Adolescent Education Programme (AEP) has also been adequately addressing the need for providing age appropriate interventions at the school level. Further, the curriculum of basic literacy and literatures developed on Continuing Education duly cover the issue.

Assistance for schools and colleges in Jammu and Kashmir

†692. MIR MOHAMMAD FAYAZ:
SHRI NAZIR AHMED LAWAY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has provided separate financial assistance for schools and colleges which were got almost damaged due to heavy rain/flood and devastation last year in Jammu and Kashmir;

†Original notice of the question was received in Hindi.

- (b) if so, the details thereof; and
- (c) if not, the main reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) During the visit of Hon'ble Prime Minister of India to flood affected regions of the State of Jammu and Kashmir in October, 2014 demands given by the State Government included the replacement of damaged text books for the primary and upper primary children in the flood affected areas in the State. This proposal was supported by this Ministry and fund amounting to ₹ 19.61 crore was provided by the Prime Minister's National Relief Fund through National Disaster Management Authority to the State Government of Jammu and Kashmir, for replacement of text books.

Limiting the no-detention policy

693. SHRI ANIL DESAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some State Governments have urged the Ministry to limit no-detention policy till class III;
- (b) if so, the names of State Governments which have requested for this policy;
- (c) whether the no-detention policy till class IX is producing duds and the students are unable to pass class X and XII exams conducted by CBSE and State Boards; and
- (d) if so, whether the Ministry would frame the no-detention policy till class III only?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) Yes, Sir. There is a request from Government of National Capital Territory of Delhi to limit the no-detention policy upto class III. Some States, namely, Assam, Bihar, Chhattisgarh, Goa, Haryana, Punjab, Rajasthan, Sikkim and Tripura have requested to review the no-detention policy during the meetings of Subcommittee of Central Advisory Board of Education (CABE), which was constituted with the objective to assess the implementation of Continuous and Comprehensive Evaluation (CCE) in the context of no-detention provision of the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

Section 30 (1) of the RTE Act, provides that no child shall be required to pass any Board examination till completion of elementary education, *i.e.* upto class VIII. On comparison of the results of Central Board of Secondary Education (CBSE)